

(c) the steps being taken by Government for protecting the interests of the workers?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) Out of three mills run by NTC in Eastern Uttar Pradesh, Modernisation proposal at an investment of Rs. 479 lakhs has been approved in respect of Swadeshi Cotton Mills, Maunath Bhajan and is under implementation. In respect of Swadeshi Cotton Mills, Naini and Raibareli Textile Mills, Raibareli, Modernisation Schemes are under consideration/under preparation.

(b) No textile mill under NTC was closed due to strike and or lockout during the last one year in eastern Uttar Pradesh.

(c) Does not arise.

[English]

**Strike by Junior Doctors in Dr. R.M.L. Hospital**

283. **SHRIMATI CHENNUPATI VIDYA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government have taken note of the Junior doctors strike in R.M.L. Hospital recently;

(b) if so, the details of their grievances; and

(c) the action taken by Government in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**

(a) During the recent past, there has been no strike by Junior doctors in Dr. R.M.L. Hospital.

(b) and (c). Does not arise.

[Translation]

**Increase in Rates of Land for Housing Societies**

284. **SHRI MADAN LAL KHURANA:**  
**SHRI MADHAVRAO SCINDIA:**  
**SHRI K.S. RAO:**  
**SHRISARJUPRASAD SAROJ:**  
**SHRI C.P. MUDALA GIRIYAPPA:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the present number of registered Co-operative Group Housing Societies in Delhi;

(b) whether it is a fact that the Delhi Administration had sharply increased the rates of the land to be allotted to these cooperative societies;

(c) whether it is a fact that rates of land now reduced by Government are still high and are not acceptable to the people of Delhi;

(d) the previous, enhanced and the present rates thereof;

(e) the steps being taken by Government to further reduce the rates of land;

(f) whether D.D.A. has prepared any seniority list of Cooperative Group Housing Societies for allotting land to them in Papan Kalan; and

(g) if so, the details thereof and when the land is likely to be allotted to these societies?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) 2,017.

(b) to (e). The details of rates of land zone wise are given as under:—